NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 12.12.2019</u> <u>NOTICE</u>

Take notice that the following matters Adjourned on 10.12.2019 will be listed in the court of Chairperson as indicated below:

| S. No. | Case No. | Name of the parties | Original date of Hearing | Next date of Hearing |
|--------|----------------------|---------------------------------|-----------------------------|-------------------------|
| 1. | Comp. App (AT) No. | Mcdonald's India Pvt. Ltd. & | 10.12.2019 | 08.01.2020 |
| | 275 of 2017 | Ors. | | |
| | | Vs. | | |
| | Part Heard | Vikram Bakshi & Ors. | | |
| | | With | | |
| 2. | Comp. App (AT) No. | Vikram Bakshi & Ors. | 10.12.2019 | 08.01.2020 |
| | 280 of 2017 | Vs. | | |
| | Part Heard | Connaught Plaza Restaurants | | |
| | | Pvt. Ltd. & Ors. | | |
| 3. | Comp. App (AT) (Ins) | C & C Construction Ltd. | 10.12.2019 | 14.01.2020 |
| | No. 781 of 2019 | Through Navneet Kumar Gupta, | | |
| | | (RP) | | |
| | | Vs. | | |
| | | Power Grid Corporation of India | | |
| | | Ltd. | | |
| 4. | TA(AT) | Chemist & Druggist Association, | 10.12.2019 | 14.01.2020 |
| | (Competition) | Goa | | |
| | No. 46 of 2017 | Vs. | | |
| | (Old Appeal No. | CCI &Ors. | | |
| | 53/2015) | | | |
| 5. | Competition App. | Ghaziabad Development | 10.12.2019 | 24.01.2020 |
| | (AT) No. 26 of 2018 | Authority | | |
| | | Vs. | | |
| | | Competition Commission of | | |
| | | India | | |
| | | With | | |
| 6. | Compensation | Sateyendra Singh &Anr. | 10.12.2019 | 24.01.2020 |
| | Application (AT) No. | Vs. | | |
| | 01 of 2018 | Ghaziabad Development | | |
| | | Authority and Anr | | |
| 7. | Competition Appeal | All India Chess Federation | 10.12.2019 | 23.01.2020 |
| | (AT) No. 74 of 2018 | Vs. | | |
| | | Competition Commission of | | |
| | | India & Ors. | | |

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